NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 13-02-(7

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: 2p 22/4

PETITION NUMBER

: TP 28/16

NAME OF THE PETITIONER (S)

: K.P. Bhopanna

NAME OF THE RESPONDENT (S)

: NECTOR ND=

UNDER SECTION

: 397/398

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

1. VINAY DEVARAY

Adv for Respondents

2. Dhruva No Anand, Samge Court for. Mk Rawley & Pehhoner Associates

ORDER

Counsel for Petitioner and counsel for Respondent are present. In this case already both sides submitted their arguments and filed written arguments . Hence the case is posted for Orders on 28.2.2017.

MEMBER(J)

MEMBER(T)